

are proving effective. During the half year ending 30-6-1955, the number of beggars detected was less, and the number of beggars charged excess fares or prosecuted and imprisoned was more, compared to the half year ending 31-12-54.

Shri H. G. Vaishnav: May I know how these beggars have entrance to the platform and why are they not checked at the very inception ?

Mr. Speaker: Order order. It is obvious.

Shri H. G. Vaishnav: May I know whether the authorities are aware that most of these beggars are relatives of the railway labourers ?

Shri Alagesan Anticated dissent.

Mr. Speaker: I think we better proceed to the next question.

Helicopters

*1492. **Shri Ajit Singh:** Will the Minister of Communications be pleased to state :

(a) whether it is a fact that Government propose to encourage the import of Helicopters in India,

(b) whether any parties or companies have applied for import licence; and

(c) if so, the decision taken by Government in the matter ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Government have been encouraging the import of Helicopters.

(b) Yes.

(c) In two cases Import Licences were granted; three other cases are still under consideration.

Shri Ajit Singh: May I know the names of the companies which have applied for import licence ?

Shri Raj Bahadur: (1) R. K. Dundas (Eastern) Ltd. Bombay. They were given permission but they could not import. (2) †Government of Bombay. They did import. (3) Messrs. Shivax C. Khambatta Ltd., Bombay. (4) Messrs. Shivax C. Khambatta Ltd., Bombay. (5) National Helicopters Ltd., Bombay, which was also the same as Messrs. Shivax C. Khambatta Ltd., Bombay. They were not granted licence because the Government of Bombay said that these firms hardly had any technical staff with them.

† See note below cols. 4513 and 4514.

श्री भक्त बर्शन : क्या मैं जान सकता हूँ कि इस बात का पता लगाने की कोशिश की गई है कि इस समय जो योजना धागे के लिये हैलिकोप्टर्स के सम्बन्ध में बनाई जा रही है, उसमें विदेशों से कितने हैलिकोप्टर्स मंगाने की आवश्यकता होगी ?

श्री राज बहादुर : इस सम्बन्ध में इस समय तो मैं कुछ नहीं कह सकता कि कितने की आवश्यकता होगी, क्योंकि यह बात निश्चित हमारे सामने है कि हैलिकोप्टर्स का खर्च मामूली जहाजों से पांच या दस गुना है। इसलिये उनकी आवश्यकता कृषि विभाग जो है उसको या जो घोर सरकारी विभाग हैं उनको हो सकती है, हमारे लिये नहीं।

श्री एम० एल० द्विवेदी : क्या मैं जान सकता हूँ कि जो हैलिकोप्टर्स गवर्नमेंट के पास मौजूद हैं, उन में से कुछ का प्रयोग बाढ़-ग्रस्त क्षेत्रों के लिये किया जा रहा है ?

संचार मंत्री (श्री जगजीवन राम) : हमारे पास जहाँ तक सिविल एविएशन का सवाल है, कोई हैलिकोप्टर नहीं है। सब एयर फोर्स के पास हैं जो उनके अपने इस्तेमाल में लाते हैं।

Vanaspati Factories

*1493. **Shri T. Subrahmanyam:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the *Vanaspati* factories recently set up in South India are not functioning;

(b) if so, the reasons therefor;

(c) the total number of these factories;

(d) the total capital investment on them; and

(e) the steps taken by Government to enable these factories to go into operation ?

The Minister of Agriculture (Dr. P.S. Deshmukh): (a) Yes. Seven out of the thirteen *vanaspati* factories set up after 1946-47 in South India are not functioning at present.